

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: TELANGANA STATE JUDICIAL ACADEMY SECUNDERABAD – Training Programme** – Virtual Refresher Course to all the District and Sessions Judges (excluding the officers, who are on deputation) working in the State of Telangana on 19.12.2020 (Saturday) on ‘Appreciation of Evidence in Criminal Cases’ through Cisco Webex Events Video Connectivity from 11:40 a.m. to 01:00 p.m. – Nomination of Officers - **ORDERS - ISSUED.**

**REF:** Letter ROC. No.1007/2020/TSJA-Sec’bad, dated 16.12.2020 from the Director, Telangana State Judicial Academy, Secunderabad.

**ORDER ROC.No.2706/2020-B.SPL., DATED:18.12.2020.**

**The High Court is pleased to pass the following Orders:**

All the District and Sessions Judges working in the State of Telangana, (excluding the officers working on deputation) are hereby nominated to participate in the Virtual Refresher Course on 19.12.2020 through Cisco Webex Events Video Connectivity from 11:40 a.m., to 01:00 p.m., on the topic of “**Appreciation of Evidence in Criminal Cases**” by Hon’ble Justice G.Sri Devi, Judge, High Court for the State of Telangana & Member, Board of Governors of Telangana State Judicial Academy.

**NOTE:** The proceeding is placed in the High Court’s Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for reporting for the above said Online Training Session.

  
**REGISTRAR GENERAL**  
18/12/2020

To:

1. The officer concerned.
2. The Registrar General and all other Registrar’s, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Cause Court, Hyderabad.
7. The Prl. Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
  - a) Adilabad
  - b) Karimnagar
  - c) Khammam
  - d) Mahabubnagar
  - e) Medak
  - f) Nalgonda
  - g) Nizamabad
  - h) Ranga Reddy
  - i) Warangal
9. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Enquiry Cell, High Court for the State of Telangana at Hyderabad.

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